

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.3264/2014

New Delhi this the 25<sup>th</sup> day of October, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Om Vishan, Dy. Manager (A/Cs), Retd. 60  
S/o Late Sh. Hari Singh  
R/o B-121, Jawala Puri,  
Near Udyog Nagar Metro Station  
Delhi-110087 ... Applicant

(By Advocate: Mr. Ranjan Khan for Mr. Hanu Bhaskar)

# VERSUS

(By Advocates: Mr. Ajesh Luthra)

## **O R D E R (Oral)**

**Mr. V. Ajay Kumar, Member (J):**

**MA No. 3167/2016**

This MA has been filed by the applicant for seeking leave of this Tribunal for withdrawing the OA No. 3264/2014.

2. Accordingly, the MA is allowed and the OA is dismissed as withdrawn. No costs.

**(Dr. Birendra Kumar Sinha)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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